

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 43

C.P. (IB)/1226(MB)2022

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **12.07.2024**

NAME OF THE PARTIES: **ASSET RECONSTRUCTION COMPANY
(INDIA)LIMITED V/s HIREN V DHURV**

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Chinmay Bhojane i/b Apex Law Partners for the Petitioner present. Adv. Priyank

Jadhav a/w Adv. Ayush Rajani i/b AKR Legal for the Resolution Professional present.

Ld. Counsel for the Petitioner submits that they have filed a withdrawal application and

the same is yet to be numbered and listed before this Bench. List this matter on Board

on **19.08.2024**.

-sd-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**